

almost each occasion. All these factors have to be taken into account in deciding to accord recognition to a particular country or Government.

In broad terms, the general principle that the Government of India follow in this matter is to extend *de jure* recognition to a State/Government on its admission to a membership of the United Nations.

#### Tea Exports to U.K.

63. **Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the British Economist Intelligence Unit has brought out a special booklet contending that the tea exports of India would benefit indirectly from the U.K. becoming a member of the European Common Market;

(b) if so, whether Government have studied the views expressed in the report of the Unit; and

(c) how far Government agree with these views?

**The Minister of Commerce (Shri Kanungo):** (a) Yes, Sir.

(b) and (c). Government have nothing to add to the Statement made by the Finance Minister in the Lok Sabha on the 11th August, 1961.

#### Kuwait as U.N. Member

64. { **Shri M. B. Thakore:**  
**Shri Aurobindo Ghosal:**  
**Shri Raghunath Singh:**

Will the Prime Minister be pleased to state:

(a) whether the Government of India promised the delegation from Kuwait its support for the intended membership of U.N.; and

(b) if so, the details thereof?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) and (b). No definite indication of Government of India's support to Kuwait's membership of the U.N. was given to the Kuwaiti delegation during their visit to India last month. This question, however,

will have to be considered in keeping with India's policy in regard to such matters, if and when Kuwait applies for U.N. membership.

#### C.P.W.D. Staff working in Bhutan

65. **Shri Rup Narain:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that there is no proper arrangement for rations and medical aid for the staff of C.P.W.D. serving at Bhutan; and

(b) whether it is a fact that Bhutan has been declared a non-family station for the staff of C.P.W.D. working at Bhutan; and

(c) if so, the number of such officials who are keeping their families at Bhutan?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) No, it is not a fact.

(b) Yes.

(c) Information is not readily available. It is being collected and will be laid on the Table of the House.

#### National Productivity Council

66. **Shri Chuni Lal:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the National Productivity Council has set up a Committee to evolve a formula for sharing the profits of increased production between the workers and the management;

(b) if so, what are the names of the members of the committee and the number of the members of the representatives of workers, if any; and

(c) the time by which the Committee would complete its work in this regard?

**The Minister of Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) The names of the members of the Committee are given below. It will be seen therefrom that the number of members of representatives of workers is three.

(c) It is expected that the Commit-